



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर रोड, नई दिल्ली

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(DES - II SECTION)

MINUTES OF THE NORMS COMMITTEE- II

MEETING No. NC/2/MEET/Dec/202526/14

DATED: 10/12/2025

Please Note

- I. For information of exporters, Norms Committee - II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 72 to 76, 78 to 80, 85 .Communications in respect of cases/pertaining to NC- II may be sent to email address: nc2.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/2/MEET/Dec/202526/14 dated 10/12/2025 of Norms Committee - II for the year 2025-26 was held on 10/12/2025 under the Chairmanship of LOKESH H D, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Yashwant Singh, Deputy DGFT	DGFT(HQ)
2	SANDEEP KUMAR, FTDO	DGFT(HQ)

Case Details and Decision(s):

Case No.	1 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	SPECTRUM TOOL ENGINEERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00004284AM25
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	2 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	MALHOTRA CABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00005445AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	3 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	MM IMPEX
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00006235AM25
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	4 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected

Party Name	MUNDRA SOLAR PV LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00006436AM25
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	5 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	GOUSHIYA INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00006612AM25
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	6 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	COPRAL ENERGY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM REVIW00003422AM25
RA File Number	042404000040 AM11
Licence No and Date	0410114089/28/05/2010
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	7 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	PUNJAB STAINLESS STEEL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM REVIW00004622AM23

RA File Number	052404000441 AM17
Licence No and Date	0510400631/06/12/2016
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	8 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM REVIW00000008AM24
RA File Number	039504000599 AM19
Licence No and Date	0310823945/24/09/2018
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	9 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM REVIW00005110AM24
RA File Number	039504001142 AM19
Licence No and Date	0310826952/08/02/2019
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	10 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	RAVIN CABLES LTD
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM REVIW00005015AM24
RA File Number	039504001313 AM19
Licence No and Date	0310828162/04/04/2019
Norms Committee Decision:	

The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	11 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	CHANDA STEEL WORKS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM REVIW00001299AM24
RA File Number	052304000061 AM20
Licence No and Date	0510410513/08/05/2019
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	12 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	JAIN RESOURCE RECYCLING LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM REVIW00009150AM24
RA File Number	042404000013 AM20
Licence No and Date	0410165741/20/06/2019
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	13 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00000249AM24
RA File Number	NA
Licence No and Date	0310836233/15/05/2020
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	14 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	REGINSON INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM REVIW00007222AM23
RA File Number	039504000117 AM21
Licence No and Date	0310836456/01/06/2020
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	15 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	RAYZON SOLAR LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM REVIW00007567AM24
RA File Number	522404000011 AM21
Licence No and Date	5210043415/03/06/2020
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	16 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	RAYZON SOLAR LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM REVIW00007568AM24
RA File Number	522404000077 AM20
Licence No and Date	5210043417/03/06/2020
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	17 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	APAR INDUSTRIES LIMITED
Meeting Number	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025

and Date	
HQ File Number	HQRNORM REVIW00004737AM24
RA File Number	342404000121 AM21
Licence No and Date	3410046325/26/08/2020
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	18 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	SUYASH GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM REVIW00007987AM24
RA File Number	039504000334 AM21
Licence No and Date	0310838008/31/08/2020
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	19 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	ICON POWER SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00004346AM25
RA File Number	NA
Licence No and Date	0510415915/18/11/2020
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	20 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM REVIW00007239AM23
RA File Number	03AA04012296 AM21
Licence No and	0311000963/25/01/2021

Date	
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	21 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	CHANDA STEEL WORKS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM REVIW00000015AM24
RA File Number	05AA04026888 AM21
Licence No and Date	0511000999/29/01/2021
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	22 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	RAYZON SOLAR LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00095500AM21
RA File Number	52AA04006249 AM21
Licence No and Date	5211000416/02/03/2021
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	23 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	KSP INC
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM REVIW00003729AM25
RA File Number	05AA04036299 AM21
Licence No and Date	0511001563/05/03/2021
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding	

100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	24 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	JAIN RESOURCE RECYCLING LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM REVIW00004119AM25
RA File Number	04AA04006570 AM21
Licence No and Date	0411000320/10/03/2021
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	25 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM REVIW00000599AM24
RA File Number	56AA04002837 AM21
Licence No and Date	5611000221/26/03/2021
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	26 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	APL METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00114514AM22
RA File Number	02AA04006318 AM22
Licence No and Date	0211000806/14/06/2021
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	27 / NC/2/MEET/Dec/202526/14
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Case Status	Case Rejected
Party Name	RAYZON SOLAR LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM REVIW00007569AM24
RA File Number	522404000038 AM21
Licence No and Date	5211000970/08/07/2021
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	28 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	REGINSON INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00172358AM22
RA File Number	03AA04068850 AM22
Licence No and Date	0311006506/27/08/2021
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	29 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	REGINSON INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00174278AM22
RA File Number	03AA04068897 AM22
Licence No and Date	0311006584/31/08/2021
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	30 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	PROSE TECHNOLOGIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025

HQ File Number	HQRNORM APPLY 00182803AM22
RA File Number	05AA04080767 AM22
Licence No and Date	0511004682/13/09/2021
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	31 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	PROSE TECHNOLOGIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00182886AM22
RA File Number	05AA04080752 AM22
Licence No and Date	0511004689/13/09/2021
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	32 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	PROSE TECHNOLOGIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00182888AM22
RA File Number	05AA04080773 AM22
Licence No and Date	0511004690/13/09/2021
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	33 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	ALUFOIL PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00185303AM22
RA File Number	02AA04026201 AM22
Licence No and Date	0211001213/16/09/2021

Norms Committee Decision:

The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	34 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	RAYZON SOLAR LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM REVIW00007571AM24
RA File Number	52AA04016001 AM22
Licence No and Date	5211001372/27/09/2021

Norms Committee Decision:

The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	35 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00225586AM22
RA File Number	07AA04034702 AM22
Licence No and Date	0711002220/25/10/2021

Norms Committee Decision:

The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	36 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00226733AM22
RA File Number	07AA04035473 AM22
Licence No and Date	0711002225/26/10/2021

Norms Committee Decision:

The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	37 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00257103AM22
RA File Number	07AA04034690 AM22
Licence No and Date	0711002406/18/11/2021
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	38 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	SHRI SABHARI METALLURGICAL (INDIA) LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM REVIW00000240AM25
RA File Number	04AX04000148 AM22
Licence No and Date	0411002479/25/01/2022
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	39 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	OSWAL CABLES LTD
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00334434AM22
RA File Number	13AX04000056 AM22
Licence No and Date	1311000949/28/01/2022
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	40 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	METAL CARE ALLOYS LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM REVIW00005132AM24
RA File Number	03AX04001458 AM22
Licence No and Date	0311011979/28/02/2022
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	41 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	JAIN RESOURCE RECYCLING LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM REVIW00004118AM25
RA File Number	04AX04000280 AM22
Licence No and Date	0411002826/09/03/2022
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	42 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	METAL CANS AND CLOSURES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00389871AM22
RA File Number	06AX04000132 AM22
Licence No and Date	0611001210/16/03/2022
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	43 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	REGINSON INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00000049AM23
RA File Number	03AX04002108 AM22

Licence No and Date	0311013581/04/04/2022
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	44 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	REGINSON INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00000427AM23
RA File Number	03AX04000357 AM23
Licence No and Date	0311014180/26/04/2022
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	45 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	REGINSON INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM REVIW00007246AM24
RA File Number	03AX04002109 AM22
Licence No and Date	0311014284/29/04/2022
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	46 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	OSWAL CABLES LTD
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00000523AM23
RA File Number	13AX04000024 AM23
Licence No and Date	1311001183/02/05/2022
Norms Committee Decision:	

The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	47 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	JAIN RESOURCE RECYCLING LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM REVIW00009118AM24
RA File Number	04AX04000065 AM23
Licence No and Date	0411003236/04/05/2022
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	48 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM REVIW00003709AM23
RA File Number	02AX04000077 AM23
Licence No and Date	0211002373/09/05/2022
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	49 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	UKB ELECTRONICS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00002306AM23
RA File Number	05AX04001187 AM23
Licence No and Date	0511013995/27/07/2022
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	50 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	REGINSON INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00002403AM23
RA File Number	31AX04000128 AM23
Licence No and Date	3111001594/02/08/2022
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	51 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	ANJANEY FERRO ALLOYS LTD.
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00002665AM23
RA File Number	26AX04000022 AM23
Licence No and Date	2611000666/17/08/2022
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	52 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	AVON TUBETECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00002679AM23
RA File Number	05AX04001402 AM23
Licence No and Date	0511014333/17/08/2022
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	53 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	JAIN RESOURCE RECYCLING LIMITED
Meeting Number	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025

and Date	
HQ File Number	HQRNORM REVIW00009123AM24
RA File Number	04AX04000460 AM23
Licence No and Date	0411003877/29/08/2022
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	54 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	MITTER FASTENERS
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00002958AM23
RA File Number	30AX04000231 AM23
Licence No and Date	3011002554/06/09/2022
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	55 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	REGINSON INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM REVIW00007370AM24
RA File Number	31AX04000174 AM23
Licence No and Date	3111001693/13/09/2022
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	56 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	JAIN RESOURCE RECYCLING LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM REVIW00001432AM25
RA File Number	04AX04000534 AM23
Licence No and	0411003959/19/09/2022

Date	
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	57 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	RENEWSYS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00003387AM23
RA File Number	07AX04000943 AM23
Licence No and Date	0711005322/26/09/2022
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	58 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	RENEWSYS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00003388AM23
RA File Number	07AX04000939 AM23
Licence No and Date	0711005323/26/09/2022
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	59 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	RENEWSYS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00003407AM23
RA File Number	07AX04000938 AM23
Licence No and Date	0711005335/27/09/2022
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding	

100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	60 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	BLUE HAT SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM REVIW00003388AM25
RA File Number	07AX04000920 AM23
Licence No and Date	0711005371/29/09/2022
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	61 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	BLUE HAT SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM REVIW00008324AM24
RA File Number	07AX04000920 AM23
Licence No and Date	0711005371/29/09/2022
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	62 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	METROLAB ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00003875AM23
RA File Number	31AX04000201 AM23
Licence No and Date	3111001767/21/10/2022
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	63 / NC/2/MEET/Dec/202526/14
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Case Status	Case Rejected
Party Name	RAYZON SOLAR LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM REVIW00007570AM24
RA File Number	52AX04001675 AM23
Licence No and Date	5211003516/31/10/2022
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	64 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00004488AM23
RA File Number	03AX04004199 AM23
Licence No and Date	0311019368/20/11/2022
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	65 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	JAIN RESOURCE RECYCLING LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM REVIW00009158AM24
RA File Number	04AX04000745 AM23
Licence No and Date	0411004489/22/11/2022
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	66 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	MAXOP ENGINEERING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025

HQ File Number	HQRNORM REVIW00005883AM25
RA File Number	05AX04002296 AM23
Licence No and Date	0511015676/24/11/2022
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	67 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	SATURN INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00004794AM23
RA File Number	07AX04001220 AM23
Licence No and Date	0711005856/02/12/2022
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	68 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	ARJUN ENTERPRISES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00004968AM23
RA File Number	05AX04002624 AM23
Licence No and Date	0511016345/13/12/2022
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	69 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	REGINSON INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00005076AM23
RA File Number	31AX04000277 AM23
Licence No and Date	3111001898/19/12/2022

Norms Committee Decision:

The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	70 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	PRUDENT STAINLESS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00005514AM23
RA File Number	52AX04001724 AM23
Licence No and Date	5211003893/04/01/2023

Norms Committee Decision:

The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	71 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	PRUDENT STAINLESS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00005676AM23
RA File Number	52AX04001725 AM23
Licence No and Date	5211003948/11/01/2023

Norms Committee Decision:

The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	72 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	PRUDENT STAINLESS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00005677AM23
RA File Number	52AX04001726 AM23
Licence No and Date	5211003949/11/01/2023

Norms Committee Decision:

The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	73 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	VISHAKHA METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00005831AM23
RA File Number	08AX04001656 AM23
Licence No and Date	0811007054/19/01/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	74 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	RAYAAN INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00006026AM23
RA File Number	03AX04005174 AM23
Licence No and Date	0311021097/01/02/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	75 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	ASCENT INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00006528AM23
RA File Number	52AX04001764 AM23
Licence No and Date	5211004251/23/02/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	76 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	CLASS INDIA COMPANY

Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00006716AM23
RA File Number	30AX04000561 AM23
Licence No and Date	3011003224/02/03/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	77 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	GOPALAN AEROSPACE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM REVIW00002176AM25
RA File Number	07AX04001801 AM23
Licence No and Date	0711006700/09/03/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	78 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	JAIN RESOURCE RECYCLING LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM REVIW00009154AM24
RA File Number	04AX04000990 AM23
Licence No and Date	0411005028/09/03/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	79 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	NSI (INDIA) LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00006901AM23
RA File Number	02AX04000669 AM23

Licence No and Date	0211004022/10/03/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	80 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	FEX FOUNDRY ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00007197AM23
RA File Number	05AX04003581 AM23
Licence No and Date	0511017988/24/03/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	81 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	PROFFER INFORMATION SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00007244AM23
RA File Number	05AX04003524 AM23
Licence No and Date	0511018011/27/03/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	82 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	NAVEEN JAIN METAL UDYOG
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00007292AM23
RA File Number	05AX04003643 AM23
Licence No and Date	0511018081/29/03/2023
Norms Committee Decision:	

The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	83 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	CHOKSI HERAEUS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00000178AM24
RA File Number	13AX04000006 AM24
Licence No and Date	1311001886/13/04/2023
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	84 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	GECO LEGEND ENVIRO TECH
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00000184AM24
RA File Number	32AX04000012 AM24
Licence No and Date	3211004713/13/04/2023
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	85 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	AXORA RESOURCES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM REVIW00005651AM24
RA File Number	02AX04000032 AM24
Licence No and Date	0211004237/18/04/2023
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	86 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	ARDEE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM REVIW00001774AM25
RA File Number	05AX04000147 AM24
Licence No and Date	0511018565/28/04/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	87 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	ARDEE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM REVIW00001775AM25
RA File Number	05AX04000183 AM24
Licence No and Date	0511018580/28/04/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	88 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	POWERDRIVE BEARINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00000638AM24
RA File Number	08AX04000201 AM24
Licence No and Date	0811008107/08/05/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	89 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	RENEWSYS INDIA PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025

and Date	
HQ File Number	HQRNORM APPLY 00000701AM24
RA File Number	07AX04000157 AM24
Licence No and Date	0711007510/09/05/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	90 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	SEETHA TECHNOLOGIES,
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00000863AM24
RA File Number	04AX04000086 AM24
Licence No and Date	0411005411/16/05/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	91 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	PROFFER INFORMATION SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00001071AM24
RA File Number	05AX04000506 AM24
Licence No and Date	0511018968/24/05/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	92 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	SPECIAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00001218AM24
RA File Number	05AX04000612 AM24
Licence No and	0511019110/31/05/2023

Date	
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	93 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	WILSON POWER AND DISTRIBUTION TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00001220AM24
RA File Number	04AX04000184 AM24
Licence No and Date	0411005497/31/05/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	94 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	RENEWSYS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00001264AM24
RA File Number	03AX04000544 AM24
Licence No and Date	0311024151/02/06/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	95 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	VRUNDA INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00001342AM24
RA File Number	03AX04000233 AM24
Licence No and Date	0311024279/06/06/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding	

100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	96 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	CYPRESS INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00001391AM24
RA File Number	08AX04002083 AM23
Licence No and Date	0811008341/08/06/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	97 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	KARAMTARA ENGINEERING LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00001398AM24
RA File Number	03AX04001064 AM24
Licence No and Date	0311024353/08/06/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	98 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	ASCENT INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00001431AM24
RA File Number	52AX04000059 AM24
Licence No and Date	5211004923/09/06/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	99 / NC/2/MEET/Dec/202526/14
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Case Status	Case Rejected
Party Name	V STAINLESS LLP
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00002517AM24
RA File Number	03AX04001222 AM24
Licence No and Date	0311024886/26/06/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	100 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	AXORA RESOURCES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00002544AM24
RA File Number	02AX04000178 AM24
Licence No and Date	0211004642/26/06/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	101 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	MAN INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00002887AM24
RA File Number	03AX04001053 AM24
Licence No and Date	0311024968/28/06/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	102 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	MAN INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025

HQ File Number	HQRNORM APPLY 00002892AM24
RA File Number	03AX04001098 AM24
Licence No and Date	0311024974/28/06/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	103 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	NSI (INDIA) LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00003960AM24
RA File Number	02AX04000192 AM24
Licence No and Date	0211004690/04/07/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	104 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	PARAS LAMINATES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00004196AM24
RA File Number	05AX04000944 AM24
Licence No and Date	0511019651/05/07/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	105 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	Vivanta International
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00004278AM24
RA File Number	52AX04000095 AM24
Licence No and Date	5211005129/07/07/2023

Norms Committee Decision:

The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	106 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	Vivanta International
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00004346AM24
RA File Number	52AX04000099 AM24
Licence No and Date	5211005136/11/07/2023

Norms Committee Decision:

The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	107 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	FEX FOUNDRY ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00004359AM24
RA File Number	05AX04000973 AM24
Licence No and Date	0511019730/11/07/2023

Norms Committee Decision:

The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	108 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	RAYZON SOLAR LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00004416AM24
RA File Number	52AX04000105 AM24
Licence No and Date	5211005160/13/07/2023

Norms Committee Decision:

The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	109 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	MARUTI INTERIOR PRODUCTS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00004696AM24
RA File Number	24AX04000063 AM24
Licence No and Date	2411002583/28/07/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	110 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	AXORA RESOURCES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00004768AM24
RA File Number	02AX04000261 AM24
Licence No and Date	0211004868/01/08/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	111 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	MAN INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00004822AM24
RA File Number	03AX04001888 AM24
Licence No and Date	0311025994/03/08/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	112 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	MAN INDUSTRIES (INDIA) LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00004823AM24
RA File Number	03AX04002011 AM24
Licence No and Date	0311025995/03/08/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	113 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	PROFFER INFORMATION SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00004899AM24
RA File Number	05AX04001277 AM24
Licence No and Date	0511020274/07/08/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	114 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	AAMOR WIRES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00004990AM24
RA File Number	05AX04001172 AM24
Licence No and Date	0511020348/10/08/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	115 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	AAMOR INOX LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00004991AM24
RA File Number	05AX04001170 AM24

Licence No and Date	0511020349/10/08/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	116 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	AXORA RESOURCES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00005147AM24
RA File Number	02AX04000297 AM24
Licence No and Date	0211004959/21/08/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	117 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	VISHAKHA METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00005377AM24
RA File Number	08AX04001047 AM24
Licence No and Date	0811009248/01/09/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	118 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	VISHAKHA METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00005379AM24
RA File Number	08AX04001046 AM24
Licence No and Date	0811009249/01/09/2023
Norms Committee Decision:	

The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	119 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	DHV STAINLESS
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00005509AM24
RA File Number	03AX04002587 AM24
Licence No and Date	0311026942/08/09/2023
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	120 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	STOVE KRAFT LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00005521AM24
RA File Number	07AX04000802 AM24
Licence No and Date	0711009152/08/09/2023
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	121 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	NAVRANG STEEL
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00005606AM24
RA File Number	03AX04002559 AM24
Licence No and Date	0311027053/12/09/2023
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	122 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	MAN INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00005736AM24
RA File Number	03AX04002588 AM24
Licence No and Date	0311027175/16/09/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	123 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	MAN INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00005855AM24
RA File Number	03AX04002839 AM24
Licence No and Date	0311027390/25/09/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	124 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	VISHAKHA METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00005867AM24
RA File Number	08AX04001217 AM24
Licence No and Date	0811009462/26/09/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	125 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	VISHAKHA METALS PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025

and Date	
HQ File Number	HQRNORM APPLY 00005868AM24
RA File Number	08AX04001209 AM24
Licence No and Date	0811009463/26/09/2023
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	126 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	VISHAKHA METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00005875AM24
RA File Number	08AX04001210 AM24
Licence No and Date	0811009469/26/09/2023
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	127 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	WILSON POWER AND DISTRIBUTION TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00006069AM24
RA File Number	04AX04000565 AM24
Licence No and Date	0411006115/06/10/2023
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	128 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	FUJIYAMA POWER SYSTEMS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00006213AM24
RA File Number	05AX04002016 AM24
Licence No and	0511021486/12/10/2023

Date	
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	129 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	HISAR METAL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00006249AM24
RA File Number	05AX04002041 AM24
Licence No and Date	0511021524/13/10/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	130 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	ESCO PIPES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00006319AM24
RA File Number	10AX04000203 AM24
Licence No and Date	1011002074/18/10/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	131 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00006446AM24
RA File Number	03AX04003409 AM24
Licence No and Date	0311028178/25/10/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding	

100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	132 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	ALUCRAFT MANUFACTURING & MARKETING LLP
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00006455AM24
RA File Number	10AX04000211 AM24
Licence No and Date	1011002090/26/10/2023
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	133 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	WAGO PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00006562AM24
RA File Number	34AX04000508 AM24
Licence No and Date	3411004284/31/10/2023
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	134 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	SIMPLEX METAL & ALLOYS
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00006621AM24
RA File Number	03AX04003545 AM24
Licence No and Date	0311028473/03/11/2023
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	135 / NC/2/MEET/Dec/202526/14
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Case Status	Case Rejected
Party Name	VRUNDA INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00006830AM24
RA File Number	03AX04003486 AM24
Licence No and Date	0311028704/14/11/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	136 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	PRISTINE STAINLESS
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00006957AM24
RA File Number	05AX04002536 AM24
Licence No and Date	0511022171/21/11/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	137 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	AXORA RESOURCES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00006964AM24
RA File Number	02AX04000491 AM24
Licence No and Date	0211005467/22/11/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	138 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	GOPALAN AEROSPACE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025

HQ File Number	HQRNORM APPLY 00007144AM24
RA File Number	07AX04001356 AM24
Licence No and Date	0711009829/01/12/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	139 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	GOPALAN AEROSPACE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00007310AM24
RA File Number	NA
Licence No and Date	0711009829/01/12/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	140 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	TAMNOON FLEX INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00007637AM24
RA File Number	07AX04001538 AM24
Licence No and Date	0711010081/29/12/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	141 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	NSI (INDIA) LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00007763AM24
RA File Number	02AX04000575 AM24
Licence No and Date	0211005689/04/01/2024

Norms Committee Decision:

The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	142 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	MAN INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00007870AM24
RA File Number	03AX04004578 AM24
Licence No and Date	0311030082/10/01/2024

Norms Committee Decision:

The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	143 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	TRONTEK ELECTRONICS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00007904AM24
RA File Number	05AX04003181 AM24
Licence No and Date	0511023205/11/01/2024

Norms Committee Decision:

The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	144 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	TRONTEK ELECTRONICS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00007931AM24
RA File Number	05AX04003187 AM24
Licence No and Date	0511023227/12/01/2024

Norms Committee Decision:

The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	145 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	TITAGARH RAIL SYSTEMS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00007936AM24
RA File Number	02AX04000592 AM24
Licence No and Date	0211005735/12/01/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	146 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	CHANDRA ENGINEERS
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00007937AM24
RA File Number	05AX04003139 AM24
Licence No and Date	0511023228/12/01/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	147 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	D METTLE
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00008283AM24
RA File Number	24AX04000415 AM24
Licence No and Date	2411003227/01/02/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	148 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	KSP INC

Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00008431AM24
RA File Number	05AX04003594 AM24
Licence No and Date	0511023849/08/02/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	149 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	ARDEE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00008453AM24
RA File Number	05AX04003584 AM24
Licence No and Date	0511023860/09/02/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	150 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	RAJ METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00008503AM24
RA File Number	02AX04000664 AM24
Licence No and Date	0211005932/12/02/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	151 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	AAMOR INOX LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00008548AM24
RA File Number	05AX04003568 AM24

Licence No and Date	0511023935/13/02/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	152 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	RAJ METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00008677AM24
RA File Number	02AX04000663 AM24
Licence No and Date	0211006007/21/02/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	153 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	CHW FORGE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00009017AM24
RA File Number	05AX04003895 AM24
Licence No and Date	0511024452/11/03/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	154 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	GRIPON FASTENERS
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00009027AM24
RA File Number	03AX04005680 AM24
Licence No and Date	0311031986/11/03/2024
Norms Committee Decision:	

The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	155 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	M C AGENCIES
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00009033AM24
RA File Number	08AX04002121 AM24
Licence No and Date	0811010991/12/03/2024
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	156 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	MICAPLY
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00009110AM24
RA File Number	56AX04000756 AM24
Licence No and Date	5611002830/14/03/2024
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	157 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	GRID ENGINEERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00009216AM24
RA File Number	30AX04000567 AM24
Licence No and Date	3011004933/19/03/2024
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	158 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00009335AM24
RA File Number	56AX04000768 AM24
Licence No and Date	5611002860/27/03/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	159 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	FEX FOUNDRY ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00000051AM25
RA File Number	05AX04004084 AM24
Licence No and Date	0511024814/02/04/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	160 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	TRONTEK ELECTRONICS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00000089AM25
RA File Number	05AX04004100 AM24
Licence No and Date	0511024864/04/04/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	161 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	KSP INC
Meeting Number	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025

and Date	
HQ File Number	HQRNORM APPLY 00000339AM25
RA File Number	05AX04000195 AM25
Licence No and Date	0511025088/19/04/2024
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	162 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00000438AM25
RA File Number	03AX04000375 AM25
Licence No and Date	0311033381/26/04/2024
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	163 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	OSWAL CABLES LTD
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00000469AM25
RA File Number	13AX04000024 AM25
Licence No and Date	1311002967/29/04/2024
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	164 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	GRIPON FASTENERS
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00000481AM25
RA File Number	03AX04000477 AM25
Licence No and Date	0311033454/29/04/2024

Date	
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	165 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	AAMOR INOX LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00000537AM25
RA File Number	05AX04000050 AM25
Licence No and Date	0511025295/03/05/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	166 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	GRIPON FASTENERS
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00000567AM25
RA File Number	03AX04000544 AM25
Licence No and Date	0311033615/06/05/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	167 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	REAL ENGINEERING
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00000639AM25
RA File Number	24AX04000055 AM25
Licence No and Date	2411003518/09/05/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding	

100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	168 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	APL METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00000805AM25
RA File Number	02AX04000084 AM25
Licence No and Date	0211006588/20/05/2024
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	169 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	BLUE HAT SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00000915AM25
RA File Number	07AX04000282 AM25
Licence No and Date	0711011378/27/05/2024
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	170 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	VIJAY TRANSTECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00000968AM25
RA File Number	03AX04000842 AM25
Licence No and Date	0311034192/28/05/2024
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	171 / NC/2/MEET/Dec/202526/14
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Case Status	Case Rejected
Party Name	GRIPON FASTENERS
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00000983AM25
RA File Number	03AX04000987 AM25
Licence No and Date	0311034213/29/05/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	172 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	SHREE PONNI LEAD ALLOY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00001207AM25
RA File Number	07AX04001394 AM24
Licence No and Date	0711011517/10/06/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	173 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	KK WIND SOLUTIONS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00001389AM25
RA File Number	07AX04000279 AM25
Licence No and Date	0711011584/18/06/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	174 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025

HQ File Number	HQRNORM APPLY 00001417AM25
RA File Number	56AX04000100 AM25
Licence No and Date	5611003031/19/06/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	175 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00001550AM25
RA File Number	03AX04001473 AM25
Licence No and Date	0311034881/25/06/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	176 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	ESCO PIPES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00001578AM25
RA File Number	10AX04000039 AM25
Licence No and Date	1011002505/27/06/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	177 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	RAJ METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00001608AM25
RA File Number	02AX04000188 AM25
Licence No and Date	0211006814/27/06/2024

Norms Committee Decision:

The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	178 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	CHANDRA ENGINEERS
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00001650AM25
RA File Number	05AX04000997 AM25
Licence No and Date	0511026375/01/07/2024

Norms Committee Decision:

The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	179 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	SAMS PRECISION COMPONENTS
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00001677AM25
RA File Number	04AX04000193 AM25
Licence No and Date	0411007658/02/07/2024

Norms Committee Decision:

The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	180 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	ARDEE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00001753AM25
RA File Number	05AX04000664 AM25
Licence No and Date	0511026495/05/07/2024

Norms Committee Decision:

The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	181 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	MAN INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00001760AM25
RA File Number	03AX04001208 AM25
Licence No and Date	0311035235/05/07/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	182 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	JAIN RESOURCE RECYCLING LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00001799AM25
RA File Number	04AX04000268 AM25
Licence No and Date	0411007742/08/07/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	183 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	FINE LEAD TECHNOLOGY
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00001853AM25
RA File Number	04AX04000014 AM25
Licence No and Date	0411007758/09/07/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	184 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	HINDUSTAN PLATINUM PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00001990AM25
RA File Number	03AX04001862 AM25
Licence No and Date	0311035590/18/07/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	185 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	JAIN RESOURCE RECYCLING LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00002078AM25
RA File Number	04AX04000281 AM25
Licence No and Date	0411007838/23/07/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	186 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	FEX FOUNDRY ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00002090AM25
RA File Number	05AX04001105 AM25
Licence No and Date	0511026821/23/07/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	187 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	SI PRECISION
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00002149AM25
RA File Number	04AX04000350 AM25

Licence No and Date	0411007886/26/07/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	188 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	OSWAL CABLES LTD
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00002360AM25
RA File Number	13AX04000138 AM25
Licence No and Date	1311003226/07/08/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	189 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	MAN INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00002449AM25
RA File Number	03AX04002227 AM25
Licence No and Date	0311036252/10/08/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	190 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	JAIN RESOURCE RECYCLING LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00002477AM25
RA File Number	04AX04000407 AM25
Licence No and Date	0411007990/12/08/2024
Norms Committee Decision:	

The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	191 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	TURBO TOOLS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00002504AM25
RA File Number	30AX04000242 AM25
Licence No and Date	3011005598/13/08/2024
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	192 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	SMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00002540AM25
RA File Number	02AX04000282 AM25
Licence No and Date	0211007097/14/08/2024
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	193 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00002549AM25
RA File Number	03AX04001487 AM25
Licence No and Date	0311036384/16/08/2024
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	194 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	STOVE KRAFT LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00002614AM25
RA File Number	07AX04000830 AM25
Licence No and Date	0711012136/21/08/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	195 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00002767AM25
RA File Number	04AX04000481 AM25
Licence No and Date	0411008105/30/08/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	196 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	EOT COUPLINGS AND CONNECTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00002794AM25
RA File Number	05AX04001575 AM25
Licence No and Date	0511027475/02/09/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	197 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	MACTECH ENGINEERING
Meeting Number	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025

and Date	
HQ File Number	HQRNORM APPLY 00002861AM25
RA File Number	07AX04000904 AM25
Licence No and Date	0711012267/05/09/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	198 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	SHRI SABHARI METALLURGICAL (INDIA) LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00002862AM25
RA File Number	04AX04000429 AM25
Licence No and Date	0411008171/05/09/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	199 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00003165AM25
RA File Number	03AX04002782 AM25
Licence No and Date	0311037247/19/09/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	200 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	BORGWARNER EMISSIONS TALEGAON PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00003236AM25
RA File Number	31AX04000152 AM25
Licence No and Date	3111003905/24/09/2024

Date	
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	201 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	SPECTRUM TOOL ENGINEERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00003258AM25
RA File Number	07AX04001015 AM25
Licence No and Date	0711012405/24/09/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	202 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	SPECIAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00003337AM25
RA File Number	05AX04002031 AM25
Licence No and Date	0511027964/27/09/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	203 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	ADANI NEW INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00003454AM25
RA File Number	37AX04000019 AM25
Licence No and Date	0811012803/03/10/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding	

100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	204 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	TAG CORPORATION
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00003695AM25
RA File Number	04AX04000661 AM25
Licence No and Date	0411008404/17/10/2024
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	205 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	JUPITER LAMINATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00003805AM25
RA File Number	05AX04002339 AM25
Licence No and Date	0511028424/22/10/2024
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	206 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	RAJ METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00004152AM25
RA File Number	02AX04000518 AM25
Licence No and Date	0211007608/14/11/2024
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	207 / NC/2/MEET/Dec/202526/14
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Case Status	Case Rejected
Party Name	SHAH FOILS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00004230AM25
RA File Number	08AX04001378 AM25
Licence No and Date	0811013248/19/11/2024
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	208 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	CHW FORGE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00004251AM25
RA File Number	05AX04002751 AM25
Licence No and Date	0511029015/20/11/2024
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	209 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	KDDL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00004552AM25
RA File Number	07AX04001394 AM25
Licence No and Date	0711012960/04/12/2024
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	210 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	MAURIA UDYOG LTD
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025

HQ File Number	HQRNORM APPLY 00004614AM25
RA File Number	05AX04002969 AM25
Licence No and Date	0511029472/09/12/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	211 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00004618AM25
RA File Number	07AX04001431 AM25
Licence No and Date	0711013013/09/12/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	212 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	METACOOOL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00004673AM25
RA File Number	05AX04003004 AM25
Licence No and Date	0511029553/10/12/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	213 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	TASHE POWER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00004709AM25
RA File Number	13AX04000288 AM25
Licence No and Date	1311003537/12/12/2024

Norms Committee Decision:

The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	214 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00004749AM25
RA File Number	04AX04000864 AM25
Licence No and Date	0411008710/13/12/2024

Norms Committee Decision:

The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	215 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00004768AM25
RA File Number	04AX04000871 AM25
Licence No and Date	0411008717/13/12/2024

Norms Committee Decision:

The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	216 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	ORTHOCURE PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00004987AM25
RA File Number	05AX04003097 AM25
Licence No and Date	0511029832/23/12/2024

Norms Committee Decision:

The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	217 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	AAMOR INOX LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00004994AM25
RA File Number	05AX04003282 AM25
Licence No and Date	0511029835/23/12/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	218 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00005334AM25
RA File Number	56AX04000401 AM25
Licence No and Date	5611003516/01/01/2025
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	219 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	CHW FORGE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00005431AM25
RA File Number	05AX04003313 AM25
Licence No and Date	0511030019/03/01/2025
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	220 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	KK WIND SOLUTIONS INDIA PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00005627AM25
RA File Number	07AX04001627 AM25
Licence No and Date	0711013334/13/01/2025
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	221 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00005695AM25
RA File Number	56AX04000440 AM25
Licence No and Date	5611003584/16/01/2025
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	222 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00005696AM25
RA File Number	56AX04000452 AM25
Licence No and Date	5611003585/16/01/2025
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	223 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	PREM CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00005776AM25
RA File Number	13AX04000338 AM25

Licence No and Date	1311003631/21/01/2025
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	224 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	CHW FORGE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00005788AM25
RA File Number	05AX04003724 AM25
Licence No and Date	0511030440/22/01/2025
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	225 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	MANSI ENTERPRISE
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00005810AM25
RA File Number	24AX04000437 AM25
Licence No and Date	2411004237/23/01/2025
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	226 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00005936AM25
RA File Number	04AX04001037 AM25
Licence No and Date	0411008977/30/01/2025
Norms Committee Decision:	

The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	227 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	STOVE KRAFT LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00005958AM25
RA File Number	07AX04001779 AM25
Licence No and Date	0711013511/30/01/2025
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	228 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	RENEWSYS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00006165AM25
RA File Number	07AX04001803 AM25
Licence No and Date	0711013626/12/02/2025
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	229 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	AADIDEV ISPAT PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00006175AM25
RA File Number	05AX04003859 AM25
Licence No and Date	0511030853/12/02/2025
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	230 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00006505AM25
RA File Number	04AX04001145 AM25
Licence No and Date	0411009186/03/03/2025
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	231 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	GE VERNOVA T&D INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00006521AM25
RA File Number	34AX04001009 AM25
Licence No and Date	3411006141/03/03/2025
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	232 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	GE VERNOVA T&D INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00006523AM25
RA File Number	34AX04001008 AM25
Licence No and Date	3411006142/03/03/2025
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	233 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	ANAND ENGINEERING PRODUCTS PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025

and Date	
HQ File Number	HQRNORM APPLY 00006553AM25
RA File Number	04AX04001160 AM25
Licence No and Date	0411009199/04/03/2025
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	234 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	STANCOR ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00006590AM25
RA File Number	03AX04006149 AM25
Licence No and Date	0311041887/06/03/2025
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	235 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	VIPRA IMPEX
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00006731AM25
RA File Number	52AX04000387 AM25
Licence No and Date	5211012475/18/03/2025
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	236 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	BALAJI PIPING PRODUCTS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00006770AM25
RA File Number	24AX04000505 AM25
Licence No and	2411004378/20/03/2025

Date	
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	237 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	POWERSTATIC SOLUTIONS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00006775AM25
RA File Number	05AX04004289 AM25
Licence No and Date	0511031490/20/03/2025
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	238 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	PRUDENT STAINLESS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00006776AM25
RA File Number	52AX04000416 AM25
Licence No and Date	5211012534/20/03/2025
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	239 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	PRUDENT STAINLESS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00006778AM25
RA File Number	52AX04000417 AM25
Licence No and Date	5211012535/20/03/2025
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding	

100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	240 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	PRUDENT STAINLESS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00006779AM25
RA File Number	52AX04000418 AM25
Licence No and Date	5211012536/20/03/2025
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	241 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	ANAND ENGINEERING PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00006831AM25
RA File Number	04AX04001256 AM25
Licence No and Date	0411009346/24/03/2025
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	242 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	OSWAL CABLES LTD
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00006857AM25
RA File Number	13AX04000391 AM25
Licence No and Date	1311003786/25/03/2025
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	243 / NC/2/MEET/Dec/202526/14
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Case Status	Case Rejected
Party Name	HEAT TRACE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00000001AM26
RA File Number	05AX04004372 AM25
Licence No and Date	0511031676/01/04/2025
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	244 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	ELECTRICAL CONTROLS & SYSTEMS
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00000089AM26
RA File Number	34AX04001131 AM25
Licence No and Date	3411006276/04/04/2025
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	245 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00000162AM26
RA File Number	03AX04000085 AM26
Licence No and Date	0311042951/09/04/2025
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	246 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	EPCM SERVICE AND SUPPLY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025

HQ File Number	HQRNORM APPLY 00000224AM26
RA File Number	08AX04002252 AM25
Licence No and Date	0811014698/15/04/2025
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	247 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	DE VOLTRANS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00000306AM26
RA File Number	03AX04006743 AM25
Licence No and Date	0311043143/17/04/2025
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	248 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00000539AM26
RA File Number	04AX04000041 AM26
Licence No and Date	0411009540/30/04/2025
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	249 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	U LIKE EXPORTS
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00000593AM26
RA File Number	05AX04003982 AM25
Licence No and Date	0511032299/02/05/2025

Norms Committee Decision:

The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	250 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00000618AM26
RA File Number	03AX04000497 AM26
Licence No and Date	0311043534/05/05/2025

Norms Committee Decision:

The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	251 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	STOVE KRAFT LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00000622AM26
RA File Number	07AX04000197 AM26
Licence No and Date	0711014358/05/05/2025

Norms Committee Decision:

The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	252 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	SHRI SABHARI METALLURGICAL (INDIA) LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00000635AM26
RA File Number	04AX04000034 AM26
Licence No and Date	0411009568/05/05/2025

Norms Committee Decision:

The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.

Case No.	253 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	LSKB ALUMINIUM FOILS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00000656AM26
RA File Number	05AX04000408 AM26
Licence No and Date	0511032387/07/05/2025
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	254 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	OSWAL CABLES LTD
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00000768AM26
RA File Number	13AX04000040 AM26
Licence No and Date	1311003908/13/05/2025
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	255 / NC/2/MEET/Dec/202526/14
Case Status	Case Rejected
Party Name	ADANI NEW INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202526/ 14 and 10/12/2025
HQ File Number	HQRNORM APPLY 00001729AM26
RA File Number	37AX04000016 AM26
Licence No and Date	0811015425/26/06/2025
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 100 days. Accordingly, the competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	